

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4067
ANSWERED ON:05.09.2012
CLOSURE OF COLLEGES
Sudhakaran Shri K.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the High Court of Kerala has ordered the closure of some engineering colleges in the State due to lack of standard in education;
- (b) if so, the details of measures taken by the AICTE to maintain quality education in technical fields;
- (c) whether the AICTE has conducted any study on the standard of education imparted in technical institutions;
- (d) if so, the details thereof State-wise; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b): Yes, Sir. The Hon'ble High Court of Kerala in its judgment dated 28.06.2012 in W.A. No. 2014 of 2010 has recommended to the State Authorities to consider closure of those Technical Institutes which do not have the requisite infrastructural and instructional facilities in terms of Academic faculty, etc. and also the poor performance of the students in terms of result. The All India Council for Technical Education (AICTE) prescribes standards for approval of institutions as per Approval Process Handbook. Routines inspections of the institutions are carried out to check that institutions are confirming the same.

(c) to (e): Recently AICTE in collaboration with Confederation of Indian Industry (CII) has launched "AICTE-CII Survey of Industry-linked Engineering Institutions", to map best practices being followed by institutions and industry, to recognize them and to create a benchmark of quality education in the country.